Annexure-5

Name of the corporate debtor: Omid Engineering Private Limited ; Date of Commencement of Liquidation 22-01-2026 order received 22-01-2026;
List of Stakeholders as on: _____

List of Operation Creditor (Government Dues)(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
S.No.	Name of Operational Creditor (Government Dues)	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Employees' Provident Fund Organisation (EPFO), Regional O	18-02-2026	8,304,403.00	-	Government Dues - Provident Fund & allied dues (Sec. 7A, 7Q and 14B of EPF & MP Act)	NA	NA	NA	NA	-	0	0	8304403	0	Claim in Annexure-A (LFD format) dated 18.02.2026 (hard copy delivered 23.02.2026) for Rs. 83,04,403/- comprising PF & allied dues Rs. 29,87,408, damages u/s 14B Rs. 32,44,798, interest u/s 7Q
2	Assistant Commissioner of State Taxes and Excise Departme	26-10-2024	213,998,488.00	-	Government Dues - HPVAT / CST	NA	NA	NA	NA	-	0	0	213998488	0	Claim in Form B submitted during CIRP vide e-mail dated 26.10.2024 for Rs. 21,39,98,488/- (HPVAT Rs. 10,000 and CST Rs. 21,39,88,488) based on assessment orders for AY 2012-13 to 2017-18; kept
	Total		**222,302,891.00**	**0.00**						**-**			**222,302,891.00**	0	